

ITEM NO.1502

COURT NO.12

SECTION XVII-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 7655/2025

PANNALAL BHANSALI

Appellant(s)

VERSUS

BHARTI TELECOM LIMITED & ORS.

Respondent(s)

(IA No. 276743/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES and IA No. 311233/2025 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 9862/2025 (XVII-B)
(FOR ADMISSION)

C.A. No. 9601/2025 (XVII-B)
(FOR ADMISSION)

C.A. No. 9797/2025 (XVII-B)
(FOR ADMISSION)

C.A. No. 7666/2025 (XVII-B)
(FOR ADMISSION)

C.A. No. 9478/2025 (XVII-B)
(FOR ADMISSION)

C.A. No. 9599/2025 (XVII-B)
(IA No. 303381/2025 - INTERVENTION/IMPLEADMENT)

C.A. No. 9849/2025 (XVII-B)
(FOR ADMISSION)

C.A. No. 13824/2025 (XVII-B)
(FOR ADMISSION)

Date : 10-03-2026 These matters were called on for pronouncement of
judgment today.

For Appellant(s) : Mr. K. Parameshwar, Sr. Adv.
Mr. Masoom K. Shah, Adv.
Mr. Udit Gupta, Adv.
Ms. Veda Singh, Adv.
Mr. Prasad Hegde, Adv.
Mr. N. Sai Kaushal, Adv.

Mr. Adit Garg, Adv.
Mr. Rohan Chawla, Adv.
Ms. Aashvi P. Shah, Adv.
Mr. Vallari K.M., Adv.
M/s. Udit Kishan and Associates, AOR

For Respondent(s) :

Mr. Shyam Divan, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Arti Singh, AOR
Mr. Kamal Shankar, Adv.
Mr. Tanmay Sharma, Adv.
Mr. Aakashdeep Singh Roda, Adv.
Mr. Arjun Narang, Adv.
Mr. Shivam Jain, Adv.
Ms. Shefali Munde, Adv.
Mr. Arjun Bhatia, Adv.
Mr. Arpith Jacob Varaprasad, Adv.
Mr. Ankur Singhal, Adv.
Ms. Pooja Singh, Adv.
Mr. B.P. Singh, Adv.

Mr. Kausik Chatterjee, Adv.
Mr. Soumya Dutta, AOR
Ms. Samriddhi, Adv.
Mr. Siddhant Upmanyu, Adv.

Mr. Percival Billimoria, Sr. Adv.
Mr. Khowaja Siddiqui, Adv.
Mr. Arvind Gupta, AOR
Mr. Kshitij Arora, Adv.
Ms. Rachita Sood, Adv.
Ms. Priyamvada Paneru, Adv.
Mr. Rahul Bhaskar, Adv.

Hon'ble Mr. Justice K. Vinod Chandran Pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Sanjay Kumar and His Lordship.

The appeals are rejected in terms of the signed reportable judgment.

Pending applications, if any, shall stand disposed of.

(DEEPAK GUGLANI)
AR-cum-PS

(signed reportable judgment is placed on the file)

(PREETI SAXENA)
COURT MASTER (NSH)